

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO.2207  
TO BE ANSWERED ON 06/05/2016**

**Developmental Programmes for Social Sector**

**2207 SHRI PREM SINGH CHANDUMAJRA**

Will the **Minister of PLANNING** be pleased to state:

- (a) whether the Government proposes to emphasize on the time bound completion of the developmental programmes in the social sector in the country;
- (b) if so, the details thereof along with the decision taken in this regard;
- (c) the names of the developmental programmes of social sectors included in first phase of the above decision; and
- (d) the mechanism put in place to monitor the time bound completion of the programmes?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR DEFENCE**

**(RAO INDERJIT SINGH)**

(a) to (c): In accordance with the National Development Agenda 2022, announced in the Budget Speech 2015-16, the schemes/programmes in following Social Sector have been given priority by the Government of India:

(i) Poverty Elimination-Livelihoods, Jobs and Skill Development (ii) Drinking Water and Swachh Bharat Mission (iii) Rural Connectivity: Electricity, Access Roads and Communication (iv) Agriculture, including Animal Husbandry, Fisheries, Integrated Watershed Management and Irrigation (v) Education, including Mid-Day Meal (vi) Health, Nutrition, Women and Children (vii) Housing for All: Rural and Urban (viii) Urban Transformation (ix) Law and Order, Justice Delivery Systems (x) Others which may include Wildlife Conservation and Greening.

(d): Necessary mechanisms to ensure effective implementation of programmes have been made at various levels by an effective administrative machinery through supervision, monitoring and suitable corrective measures, which is a continuous endeavour of the nodal Central Ministries/ Departments and the respective State Governments/ UTs.